

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 283
TO BE ANSWERED ON THE 15TH SEPTEMBER, 2020

DAMAGE DUE TO LOCUST ATTACK

283. SHRI HANUMAN BENIWAL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state;

- (a): whether any compensation has been provided as a result of the survey conducted by the Government regarding damage caused by locust attack in Rajasthan;
- (b): if so, the details thereof;
- (c): whether the Government has considered locust attack in the category of natural calamity and if so, the details thereof;
- (d): if not, whether the Government proposes to issue notification for considering locust attack in the category of natural calamity; and
- (e): if so, the details thereof?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b): State Government of Rajasthan has reported that during 2019-20, the State Government has disbursed Rs. 106.21 crore as agricultural input subsidy to 64,087 farmers from the State Disaster Response Fund and Rs. 9.19 crore was spent on infrastructure of locust control.

Government of India has approved and released assistance of Rs. 68.65 crore from National Disaster Response Fund to the State of Rajasthan for locust attack during Rabi 2019-20.

For 2020-21, State Government of Rajasthan has issued instructions for conducting survey to estimate crop losses.

(c): Pest attack (locust) has already been notified as a natural disaster by the Ministry of Home Affairs, Government of India and States are eligible for assistance from, State Disaster Response Fund (SDRF) and National Disaster Response Fund (NDRF) in the event of locust attack.

(d) & (e): Question does not arise
